

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) NO.363/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		PNB -Vs-		
		Divyajyoti Sponge Iron (P)	Ltd	
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized Appearing on behalf of Signature with tive (IN CAPITAL date		
	Avisto Fry	on Najndu Byth Sprze (P) Ud.	CORPORATE CREDITOR	2 21 Hr
	RANATI	La CHONDHARY		4
	Augh 11600	el	ORDER	

Ld. Counsels for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor has filed affidavit of service. Ld. Counsel for the corporate debtor informed that he got information only yesterday evening, so he may be given time to file reply. Reply may be filed by 26/07/2017.

List the matter on 28/07/2017 for admission.

(Vijai Pratap Singh) Member (J)